

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.222/Chd/Hry/2017

In the matter of:

LUI Infra Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies,
NCT of Delhi & Haryana.

...Respondent

Present: Mr. Nahush Jain, Advocate for the petitioner.
Mr. M.S. Pachouri, Registrar of Companies, Punjab and
Chandigarh for ROC, NCT of Delhi and Haryana.
Mr. Krishna Kant and Mr. Tajender K Joshi, Advocates for
Income Tax Department.

Due to paucity of time, the matter could not be taken up today. List the
matter on 14.06.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

June 12, 2018
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